

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**A.No. 23 of 2015 & IA No. 47 of 2015, A.No. 24 of 2015, A.No. 25 of 2015,  
A.No. 26 of 2015 and A.No. 296 of 2014 & IA Nos. 460 of 2014 and 461 of 2014**

**Dated: 01<sup>st</sup> February, 2016**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**A.No. 23 of 2015 & IA No. 47 of 2015**

**M/s India Cements Ltd. .... Appellant(s)  
Versus  
Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary  
Counsel for the Respondent(s) : Mr. K.V. Mohan &  
Mr.K.V. Balakrishna for R.1  
Mr. D. Bharti Reddy for Telangana  
Electricity Regulatory Commission  
Mr. P. Shiva Rao  
Mr.G.B. Brahmananda Rao for R.2-R.5

**A.No. 24 of 2015**

**M/s India Cements Ltd. .... Appellant(s)  
Versus  
Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary  
Counsel for the Respondent(s) : Mr. K.V. Mohan &  
Mr.K.V. Balakrishna for R.1  
Mr. D. Bharti Reddy for Telangana  
Electricity Regulatory Commission  
Mr. P. Shiva Rao  
Mr.G.B. Brahmananda Rao for R.2-R.5

**A.No. 25 of 2015**

**M/s India Cements Ltd. .... Appellant(s)  
Versus  
Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary  
Counsel for the Respondent(s) : Mr. K.V. Mohan &  
Mr.K.V. Balakrishna for R.1  
Mr. D. Bharti Reddy for Telangana  
Electricity Regulatory Commission  
Mr. P. Shiva Rao  
Mr.G.B. Brahmananda Rao for R.2-R.5

**A.No. 26 of 2015**

**M/s India Cements Ltd. .... Appellant(s)**  
**Versus**  
**Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary  
Counsel for the Respondent(s) : Mr. K.V. Mohan &  
Mr.K.V. Balakrishna for R.1  
Mr. D. Bharti Reddy for Telangana  
Electricity Regulatory Commission  
Mr. P. Shiva Rao  
Mr.G.B. Brahmananda Rao for R.2-R.5

**A.No. 296 of 2014 & IA Nos. 460 of 2014 and 461 of 2014**

**Essar Steel India Ltd. .... Appellant(s)**  
**Versus**  
**Andhra Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. G. Umopathy &  
Ms. R.Mekhala  
Counsel for the Respondent(s) : Mr. K.V. Mohan &  
Mr.K.V. Balakrishna for R.1  
Mr. D. Bharti Reddy for Telangana  
Electricity Regulatory Commission  
Mr. P. Shiva Rao  
Mr.G.B. Brahmananda Rao for R.2-R.5

**ORDER**

Mr. K. Gopal Choudhary, Learned Counsel for the Appellant in the set of appeals has substantially been heard but his arguments are not complete.

Post the matter for hearing on **17 & 18.03.2016.**

**( T. Munikrishnaiah )**  
**Technical Member**

**( Justice Surendra Kumar )**  
**Judicial Member**